

# LOK SABHA DEBATES

## LOK SABHA

Friday, April 11, 1997/Chaitra 21, 1919 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER *in the Chair*]

[English]

### OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House about the demise of our esteemed friend Shri Vishveshvar Rao Raje.

Shri Vishveshvar Rao Raje was a Member of the Sixth Lok Sabha representing Chandrapur Parliamentary Constituency of Maharashtra during 1977 to 1979.

Earlier he had been a Member of Maharashtra Legislative Assembly from 1957 to 1977.

A dedicated political and social worker Shri Vishveshvar Rao Raje was associated with various social organisations and worked hard for improving the lot of labourers and other weaker sections of the society. He took special interest in the spread of education in the rural areas particularly amongst Scheduled Castes and Scheduled Tribes.

A man of letters, Shri Vishveshvar Rao Raje started a Marathi weekly "Gondwana".

Shri Vishveshvar Rao Raje passed away at Aheri on 27 March, 1997 at the age of 71 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.02 hrs.

*The Members then stood in silence  
for a short while.*

[English]

11.03 hrs.

### PAPERS LAID ON THE TABLE

#### Proclamation issued by the President

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 21st March, 1997 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier proclamation issued by him on the 17th October, 1996 in relation to the State of Uttar Pradesh published in Notification No. G.S.R. 165(E) in Gazette of India dated the 21st March, 1997, under article 356 (3) of the Constitution.

[Placed in Library. See No. LT-1797/97]

#### Notification under Industries (Development and Regulation) Act, 1951

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): On behalf of Shri Murasoli Maran, I beg to lay on the Table a copy of the Notification No. S.O. 298(E) (Hindi and English versions) published in Gazette of India dated the 3rd April, 1997 making certain amendments in the Notification No. S.O. 477(E) dated the 25th July, 1991, under sub-section (2H) of section 29B of the Industries (Development and Regulation) Act, 1951, together with a corrigendum thereto published in Notification No. S.O. 306(E) dated the 7th April, 1997.

[Placed in Library. See No. LT-1798/97]

#### Export and Import Policy and Handbook of Procedures (Vol. I)

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): I beg to lay on the Table—

- (1) A copy of the Export and Import Policy (1 April, 1997—31 March, 2002) (Hindi and English versions).

[Placed in Library. See No. LT-1799/97]

- (2) Handbook of Procedures (Volume I) (1 April, 1997—31 March, 2002) (Hindi and English versions).

[Placed in Library. See No. LT-1800/97]